

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated:10/12/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/12/2018 is circulated for information.


(Mohinder Singh)
Deputy Registrar.

Copy to:-

- 1.SPS to Hon'ble President, CESTAT for information please.
- 2.All Hon'ble Members, CESTAT including Regional Benches for information please.
- 3.S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
- 4.Member (Review), CBEC, North Block, New Delhi.
- 5.The Under Secretary,(AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
- 6.PS to Registrar/DRs/All A.Rs including Regional Benches.
- 7.Computer Section for uploading on website

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.12.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMED	ALLBD	CHD	HYD
1991							0		
1999									
2000									
2001								1	0
2002						1			1
2003						0			7
2004						0			4
2005	1	3			1	3		11	0
2006	10	2			0	5	4	1	0
2007	2	13	5		7	11	8	26	4
2008	3	2	48		59	17	11	29	12
2009	6	229	376	5	409	213	38	65	132
2010	15	462	305	33	577	528	56	227	173
2011	14	670	667	197	628	753	74	307	346
2012	25	1009	571	388	846	825	157	422	567
2013	43	1116	626	1337	875	1446	126	589	547
2014	194	1284	712	1578	1244	1532	202	750	542
2015	346	1387	658	1701	1098	1252	271	591	427
2016	596	2037	1128	1707	1341	1436	419	500	716
2017	654	2069	1055	1677	1229	1409	429	679	914
2018	2527	3599	3639	2330	1481	2500	1088	1514	1138
TOTAL	4436	13882	9790	10953	9795	11931	2883	5712	5530

MONTHLY STATEMENT FOR THE MONTH OF NOVEMBER,2018 AS ON 01.12.2018

	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES					
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	1199	223	2988	0	9	4419	2	77	47	92	0	5	221	2	4	11	3	0	0	18	0	7	1	10	0	18	0
MUMBAI	5098	4510	4141	0	0	13749	0	77	38	209	0	0	324	0	7	2	1	0	0	10	0	0	0	0	0	0	0
KOLKATA	3992	2026	3689	0	0	9707	849	100	111	47	0	0	258	87	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3102	2487	5330	2	0	10921	0	45	41	96	0	0	182	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2669	1506	5597	0	0	9772	11	28	32	69	0	0	129	3	0	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	5774	2348	3849	0	0	11971	6	107	36	34	0	0	177	16	0	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	1204	292	1528	0	0	3024	5	27	7	30	0	0	64	0	0	1	0	0	0	1	0	0	0	1	0	1	0
CHANDIGAR	2928	464	2349	0	0	5741	0	30	17	47	0	0	94	0	6	0	0	0	0	6	0	0	0	1	0	1	0
HYDERABAD	1636	687	3249	0	0	5572	15	30	13	34	0	0	77	2	0	0	0	0	0	0	0	0	1	0	0	1	0
TOTAL	27602	14543	32720	2	9	74876	888	521	342	0	0	5	1526	110	17	14	4	0	0	35	0	7	2	12	0	21	0
TOTAL																											

1 Sanctioned strength of the Members is 33 and working strength is 25 as on 01.12.2018

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of November,2018 for 84.5 no. of days as under.

Note :	1 Hon'ble Justice Shri Dilip Gupta, President	NIL	15	Sh. M.M. Damodhar, Member(Technical)	9
	2 Mrs. Archana Wadhwa, Member (Judicial)	5	16	Sh. Anil G. Shakkwar,Member(Technical)	5
	3 Sh. M.V. Ravindran , Member (Judicial)	6	17	Sh. P. Venkata Subba RaoMember (Tech.)	9
	4 Sh. Ashok Jindal, Member(Judicial))	2	18	Sh. P. Dinesha Member(Judicial)	4
	5 Dr. D. M. Mishra, Member (Judicial)	NIL	19	Sh. C.L. Mahar Member(Technical)	3
	6 Sh. Anil Choudhary, Member(Judicial)	Nil	20	Sh. Ajay Sharma Member(Judicial)	5
	7 Sh. S. K. Mohanty, Member (Judicial)	1	21	Sh. Bijay Kumar Member(Technical)	1
	8 Sh. Ramesh Nair, Member (Judicial)	NIL	22	Ms. Rachna Gupta Member(Judicial)	3.5
	9 Ms. Sulekha Beevi C.S., Member(Judicial)	1	23	Mr.Sanjiv Srivastava Member (Technical)	8
	10 Shri S.S. Garg, Member (Judicial)	1	24	Dr. Suvendu Kumar Pati, Member(Judicial)	3
	11 Sh. P. K. Choudhary, Member (Judicial)	3	25	Mr. P. Anjani Kumar, Member(Technical)	4
	12 Sh. Raju,Member(Technical)	3			
	13 Sh. C.J. Mathews,Member(Technical)	1			
	14 Sh. V. Padmanabhan, Member(Technical)	7			

**TRANSFER TO
OTHER BENCHES**

DISPOSAL

CLOSING BALANCE

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
10	0	0	0	10	0	109	35	86	0	0	230	2	1168	247	3007	0	9	4436	2
0	0	0	0	0	0	89	56	56	0	0	201	0	5093	4494	4295	0	0	13882	0
0	0	0	0	0	0	73	33	69	0	0	175	5	4019	2104	3667	0	0	9790	931
0	0	0	0	0	0	91	2	57	0	0	150	0	3056	2526	5369	2	0	10953	0
0	0	0	0	0	0	32	29	45	0	0	106	5	2665	1509	5621	0	0	9795	9
0	0	0	0	0	0	159	35	23	0	0	217	0	5722	2349	3860	0	0	11931	22
0	0	1	0	1	0	87	10	109	0	0	206	5	1144	290	1449	0	0	2883	0
0	0	0	0	0	0	102	6	22	0	0	130	0	2862	475	2375	0	0	5712	0
0	0	0	0	0	0	44	29	47	0	0	120	15	1622	672	3236	0	0	5530	2
10	0	1	0	11	0	786	235	514	0	0	1535	32	27351	14666	32879	2	9	74912	966



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**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
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Disposal and Institution for the month of Novmber ,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

DELHI	4419	257	240	4436
MUMBAI	13749	334	201	13882
KOLKATA	9707	258	175	9790
CHENNAI	10921	182	150	10953
BANGALORE	9772	129	106	9795
AHMEDABAD	11971	177	217	11931
ALLAHABAD	3024	66	207	2883
CHANDIGARH	5741	101	130	5712
HYDERABAD	5572	78	120	5530
TOTAL	74876	1582	1546	74912